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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table of the House.

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) महात्मा गांधी इंस्टीट्यूट फॉर रूल इंडस्ट्रियलाइजेशन, वर्षा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) महात्मा गांधी इंस्टीट्यूट फॉर रूल इंडस्ट्रियलाइजेशन, वर्षा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4972/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2014-2015, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4973/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-
 - (i) The Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Amendment Regulations, 2016 published in Notification No. PNGRB/CGD/ AMENDMENT/2015/2/SC in Gazette of India dated 27th April, 2016.
 - (ii) The Petroleum and Natural Gas Regulatory Board (Imbalance Management Services) Regulations, 2016 published in Notification No. PNGRB/M(C)/48 in Gazette of India dated 29th April, 2016.

[Placed in Library, See No. LT 4974/16/16]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2016-2017.

[Placed in Library, See No. LT 4975/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to lay on the Table:-

- (1) A copy of the Newsprint Control (Amendment) Order, 2016 (Hindi and English versions) published in Notification No. S.O. 1690(E) in Gazette of India dated 9th May, 2016 under Section 18G of the Industries (Development and Regulation) Act, 1951.

[Placed in Library, See No. LT 4976/16/16]

(2) A copy of Notification No. S.O. 2313(E) (Hindi and English versions) published in Gazette of India dated 5th July, 2016, regarding collection of monthly price from organized manufacturing units for proposed new series of Wholesale Price Index under sub-section (3) of Section 33 of the Collection of Statistics Act, 2008.

[Placed in Library, See No. LT 4977/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA):
Madam, I beg to lay on the Table a copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 391(E) in Gazette of India dated 1st April, 2016 under sub-section (4) of Section 38 of the Ancient Monuments and Archaeological Sites Remains Act, 1958.

[Placed in Library, See No. LT 4978/16/16]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेन्द्र कुशवाहा) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) सर्व शिक्षा अभियान सोसाइटी यू.टी. चंडीगढ़, चंडीगढ़ के वर्ष 2014- 2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सर्व शिक्षा अभियान सोसाइटी यू.टी. चंडीगढ़, चंडीगढ़ के वर्ष 2014- 2015 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4979/16/16]

इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : महोदया, मैं निम्नलिखित पत्रों की एक-एक प्रति सभा पटल पर रखता हूँ (हिन्दी तथा अंग्रेजी संस्करण):

- (1) हिन्दुस्तान स्टीलवर्क्स कंस्ट्रक्शन लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 4980/16/16]

- (2) स्टील अथॉरिटी ऑफ इंडिया लिमिटेड तथा इस्पात मंत्रालय के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 4981/16/16]